

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 548 OF 2016 IN
DFR NO. 3100 OF 2016**

Dated: 30th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Association Ltd.

...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Pawan Upadhyay
Mr. Ratik Sharma

Counsel for the Respondent(s)

:

Mr. C. K. Rai
Mr. Umesh Prasad for R.1

Mr. M. G. Ramachandran
Mr. Shubham Arya for R.2

Mr. Ghanshyam for R.2

ORDER

Learned counsel for the Appellant states that arrears are not yet paid, therefore he seeks time till 15.03.2017.

List the matter on **15.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh